CORRIGENDUM TO DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

S. V. TRADING & AGENCIES LIMITED

Registered Off.: 1076, Dr. E. Moses Road, Worli, Mumbai 400018,
Tel No: 022-24964656/60, Fax No: 022-24963055 and Email: sanjayjain@ocl-india.com

This Corrigendum to Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of Manoharbhai P. Joshi and Gopal Lal Paliwal (the 'Acquirers') in respect of the Open Offer to the equity shareholders of S. V. Trading & Agencies Limited (the 'Target Company' or 'SVTL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR/TO/DV/OW/18860/2013 dated July 31, 2013 and should be read in conjunction with the Public Announcement filed on June 06, 2013 (Thursday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Mumbai Lakshadeep (Marathi-Mumbai Edition) on June 13, 2013 (Thursday), unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Revised Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	June 06, 2013	Thursday	June 06, 2013	Thursday
Date of Detailed Public Statement	June 13, 2013	Thursday	June 13, 2013	Thursday
Date by which Draft Letter of Offer was filed with the SEBI	June 20, 2013	Thursday	June 20, 2013	Thursday
Last date for a Competitive Bid	July 04, 2013	Thursday	July 04, 2013	Thursday
Date of receipt of the comments on Draft Letter of Offer from SEBI	July 11, 2013	Thursday	July 31, 2013	Wednesday
Identified Date	July 15, 2013	Monday	August 02, 2013	Friday
Last Date by which Letter of Offer will be dispatched to the Shareholders	July 22, 2013	Monday	August 12, 2013	Monday
Last date for Revising the Offer Price/Number of Equity shares	July 23, 2013	Tuesday	August 13, 2013	Tuesday
Last Date of announcement containing reasoned recommendation by committee of independent directors of SVTL	July 24, 2013	Wednesday	August 14, 2013	Wednesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	July 26, 2013	Friday	August 19, 2013	Monday
Date of opening of the Tendering Period	July 29, 2013	Monday	August 20, 2013	Tuesday
Date of closing of the Tendering Period	August 12, 2013	Monday	September 02, 2013	Monday
Last Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	August 27, 2013	Tuesday	September 17, 2013	Tuesday

2) **Revision in Open Offer Price**: The Open offer price has been revised from ₹ 10/- (Rupees Ten Only) per equity share to ₹ 12/- (Rupees Twelve Only) per equity share ("Revised Open Offer price").

3) **Escrow Account**: Initially, 100% of the open offer consideration i.e. ₹ 2,60,000/- (Rupees Two lakhs Sixty Thousand Only) was deposited in the Escrow account. However based on the SEBI letter bearing ref no CFD/DCR/TO/DV/OW/18860/2013 dated July 31, 2013, the Open offer Price has been revised and consequently additional consideration will be deposited in the Escrow account. The Acquirers will deposit an additional amount of ₹ 52,000/- (Rupees Fifty Two Thousand Only) aggregating to ₹ 3,12,000/- (Rupees Three Lakhs Twelve Thousand Only) in the Escrow Account.

All the other terms and conditions remain unchanged.

The Acquirers accept full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum will be available at SEBI website at http://www.sebi.gov.in.

Issued by Manager to the Offer on behalf of the Acquirers:

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INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Place : Mumbai
Date : August 5, 2013

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